

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 212/2000

Tuesday the 29th day of February, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.Velayudhan
Daftry, Postal Stores Depot
Trivandrum - 23

..Applicant.

(By advocate Mrs Sumathi Dandapani)

Versus

1. Union of India
represented by Secretary to Government
Ministry of Communication
Department of Posts
Dak Bhavan, New Delhi.
2. The Postmaster General
Postal Department
Trivandrum.

Respondents.

(By advocate Mr T.A.Unnikrishnan)

The application having been heard on 29th day of February, 2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who is working as Daftry in the Postal Stores Depot, Trivandrum is aggrieved that while the Daftry is supervising the work of Jamadars, Jamadars are placed on a higher pay scale. Claiming fixation of pay on par with Jamadars and for more promotional avenues, the applicant made a representation to the second respondent on 30.11.99. Finding that the representation has not been considered and disposed of, the applicant has filed this application seeking a direction to the second respondent to consider and pass appropriate orders on the representation.

2. When the application came up for hearing today, Mr T.A.Unnikrishnan, Additional Central Government Standing Counsel appeared for the respondents. Learned counsel on either side agreed that the application may be disposed of directing the second respondent to consider A2 representation of the applicant and to give him an appropriate order within a reasonable time.

3. In the light of the submission by the learned counsel on either side and as agreed to by them, the application is disposed of directing the second respondent to consider the A2 representation and give the applicant an appropriate order within two months from the date of receipt of a copy of this order. No costs.

Dated 29th February, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

aa.

Annexure referred to in this order:

A-2: True copy of the representation dated 30.11.99 submitted by the applicant before the second respondent.